

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-205**  
IB-725/ND/2020  
New IA/4824/2020

**IN THE MATTER OF:**

ICICI Bank Ltd.

....Applicant

**Vs.**

Dehradun Highways Project Limited

.....Respondent

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 24.11.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant : Ms. Prachi Johri


For the Respondent :

**ORDER**

**IA/4824/2020:-**

The present application is filed to take on record, the decision of the CoC to continue the appointment of Mr. Anil Kholi (IBBI/IPA-001/IPP00112/2017-18/10219) as Resolution Professional from Interim Resolution Professional.

 We have heard the Ld. Counsel for applicant and perused the averment made in the application as well as the resolution of the CoC, which is at page 61 of the application and we noticed that that CoC in its meeting dated 08.10.2020, had considered the appointment of IRP as RP and the voting was held on 10.10.2020 and the CoC by 100% voting has approved the appointment of IRP as RP and the RP has



also given his consent letter which is at page 68. Accordingly, we approved the resolution of the CoC regarding the appointment of Mr. Anil Kholi (IBBI/IPA-001/IPP00112/2017-18/10219), IRP as RP.

With this order, the present application stands disposed of.

Sd/-

(K.K. VOHRA)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-206**  
IB-725/ND/2020  
New IA/4806/2020

**IN THE MATTER OF:**

ICICI Bank Ltd.

....Applicant

Vs.

Dehradun Highways Project Limited

.....Respondent

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 24.11.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Abhishek Anand for RP

For the Respondent

:

**ORDER**

**IA/4806/2020:-**

The present application has been filed on behalf of the Resolution Professional by which he submitted the revised claim of the Financial Creditor as well as the Operational Creditor and the same is taken on the record.

With this order, the present application i.e. IA/4806/2020 stands disposed of.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**